(4)

सेवा में

अवर सचिव

50(E)

बिहार विधान सभा सचिवालय, पटना।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंधं में। महाशय,

stantal meles

सविनय निवेदन है कि सभा सचिवालय के आदेश ज्ञाप संख्या—1 स्था०—36—2021/345 दिनांक 06.02.2025 के आलोक में मैं अपने चल—अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

1640

विश्वासभाजन

(राजीव रंजन-2)

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना।

Declaration of Assets and Liabilities

| Year -2024 - ×02 |
|---|
| I, RAJEEV RANJAN -II, son/daughter/wife of LATE ARJUN PD SINGY |
| aged 47 years, belonging to BIHAR VIDHAN SABNA, PATNA |
| service and presently working as |
| give herein below the details of the assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse and dependants*: |

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be .given)

| Sr. No. | Description | Self | Spouse Name(S) Poonam Kumarl | Dependant-1 Name AYUSH RAI | Dependant-2 Name YASHRAI SINGY | Dependant-3 Etc. Name |
|------------|--|---------------------------------|---------------------------------------|----------------------------------|--------------------------------------|--------------------------|
| (i) | Cash | 14,000 2 | 10,000 2 | 2100 2 | 1700/2 | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 2,69,6001 | 301.00 | 1,755,80 | NIF | |
| (iii) | Bonds, Debentures and Shares in companies | Dep Apx Beny 20001 Beny 20001 | Cappen of | Mr | HIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | 7,60,000 h | 1.50,000 PENEZU | بالع | 1,30,000/2 | |
| (v) | Motor Vehicles (details of make, etc.) | HEGOMOLON LIQIE GCARGE | 110 | HIL | MIL | |
| (vi) | Jewellery (give details of weight and value) | Gers | 300 9 John 300 9 Cety | Chors | 10 grafald | |
| (vii) | Other assets, such as values of claims / interests | Honze of Mary | , C | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Parent 7 1/2/25

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr. No. | have to be indicated] Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|-------------------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | A Dearth | er. | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | House & Noch Page | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Do | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door | Je Constructive | | | | |
| (v) | Others (such as interest in property) | 99 | | | | |

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|--|---|-----------------------|
| (a) | (i) Loans from Banks | NIF | |
| | (ii) Loans from financial institutions | MIF | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | HIL | |
| | (b) dues to departments dealing with supply of water. | NIL | |
| | (c) dues to departments dealing with supply of electricity | MIT | |

| | (d) dues to departments dealing with telephones | NILL | |
|-----|--|--|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIF | |
| | (f) Other dues, if any | MIL | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 88,939 = (2023-24) PAH- AODPRS402E | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | MIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | MIL | |
| | (iv) Property Tax | MIL | |

C. Personal Detail

| GPF/CPF/PRAN No. | :- | PTS 020 - 1261 |
|------------------|--------|--|
| Gender | :- | M (M/F) |
| Date of Birth | :- | 2 0 L 2 1 9 7 7 (DD/MM/YYY) |
| Class/Group | ;- | (A/B/C) |
| Cadre | ;- | BIHAR VIDHAN SABHA |
| | | (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | :- | |
| | eclare | that the above details are true to the best of my |

knowledge and belief.

Name of Employee: RATERY RAHJAH. D Date: 11.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.